

NATIONAL LOK ADALAT

12th DECEMBER, 2020

FROM: 11 A.M TO 2 P.M AND 3 P.M TO 4 P.M

BENCH I

The Hon'ble Justice Ashis Kumar Chakraborty

Sri Kallol Basu, Learned Advocate

Court Room No: 2

Sl. No	Case No.	Party Name
1.	WP 7654(W)/2012	Nand Kishore Shaw & Ors. Vs. CESC Ltd. & Ors.
2.	WP 164 (W) /2010	Abhisekh Singh Vs. CESC Ltd. & Ors.
3.	WP 19429(W)/ 2010	Nikunj Commercial Pvt Ltd. Vs. CESC Ltd. & Ors.
4.	WP 22917(w)/2010	Supratim Saha Vs. CESC Ltd.
5.	WP 5585(w)/2010	M/S. E.R Industries Vs. CESC Ltd. & Ors.
6.	WP 5586(w)/2010	M/S Eastern Rubber Industries Vs. CESC Ltd. & Ors.
7.	WP 776(w)/2010	BMA Fiscal Services Ltd. Vs. CESC Ltd. & Ors.
8.	WP 3244(w)/2014	Md. Kamruddin Vs. CESC Ltd. & Ors.
9.	WP 3245(w)/2014	Md. Serjuddin Vs. CESC Ltd. & Ors.
10.	WP 24403(w)/2008	Kazi Nurul Huda Vs. CESC Ltd.
11.	WP 544(w)/2010	Debasis Karmakar Vs. CESC Ltd. & Ors.
12.	WP 545(w)/2010	Md. Wakid Vs. CESC Ltd.
13.	WP 7770(w)/2012	Mohan Lal Dutta Vs. CESC Ltd. & Ors.
14.	WP 68(w)/2010	Sambhu Kr. Shaw Vs. CESC Ltd. & Ors.
15.	WP 32019(w)/2008	Arun Kumar Jaiswal Vs. Govt. of West Bengal & Ors.
16.	WP 6445(w)/2017	M/S Fabulous Commercial Pvt Ltd. & Anr. Vs. WBSEDCL Ltd. & Ors.
17.	WP 28423(w)/2017	Vijay Pratap Mishra Vs. WBSEDCL
18.	WP 28354(w)/2017	Keshar Multiyarn Mill Ltd. Vs. WBSEDCL & Ors.
19.	WP 22333(w)2017	M/S Orion Metal Pvt Ltd.& Anr. Vs. WBSEDCL & Ors.
20.	WP 11736(w)/2017	Cygnat Industries Ltd. Vs. The Ombudsman & Ors.
21.	RVW 64/2019	Suprokash Bose Vs. WBSEDCL & Ors.
22.	WP 1517(w)/2016	Suprokash Bose Vs. WBSEDCL & Ors.
23.	WP 15988(w)/2016	Md. Hasmat Ali & Ors. Vs. The Govt of West Bengal & Ors.
24.	WP 29618(w)/2015	Badrinarayan Sarkar Vs. WBSEDCL & Ors.
25.	WP 17828(w)/2019	Surekha Modern Rice Mill Pvt Ltd. Vs. WBSEDCL & Ors.
26.	WP 23161(w)/2019	Kanan Sepai Vs. State of West Bengal & Ors.
27.	WP 6510(w)/2017	Kalyan Chatterjee Vs. WBSEDCL & Ors.
28.	WP 6498(w)/2017	Ranajit Hazra Vs. WBSEDCL & Ors.
29.	WP 14580(w)/2015	Tapan Sen Majumder Vs. WBSEDCL & Ors.
30.	WP 14277(w)/2014	Nishikanta Bhim Vs. WBSEDCL & Ors.
31.	WP 3340(w)/2019	Tapas Kumar Majhi Vs. State of West Bengal & Ors.
32.	SA 410/2016	Dhirendranath Das Vs. On the death of Smt. Labu Dasi her heirs and legal representatives a. Naru Das and Ors.
33.	WP 29768(w)/2015	Sheo Shankar Sharma Vs. State of West Bengal & Ors.
34.	FMAT 604/2013	Shriram General Insurance Co. Ltd. Vs. Kajal Bagdi & Ors.
35.	FMAT 1326/2016 FMA 148/2017	Pratima Bagdi Vs. Shriram Genmeral Insurance Co Ltd.
36.	FMAT 1107/2019	Shriram General Insurance Co. Ltd Vs. Kasmira Begum & Ors.
37.	FMAT 512/2016	Khairul Gharami & Ors. Vs. Habi Sk. & Anr.
38.	FMAT 418/2019	Firoza Khatun & Ors. Vs. Shriram General Ins. Co. Ltd. & Anr.
39.	FMAT 247/2017	Kashmira Bibi & Anr. Vs. Shriram General Insurance Co. Ltd. & Anr.
40.	FMAT 392/2018	Harkil; Ansary & Ors. Vs. Shriram General Insurance Co. Ltd. & Anr.
41.	FMA 3388/2014	United India Insurance Co. Ltd. & Anr. Vs. Minoti Maity & Ors.
42.	FMAT 1267/2019	Sima Mondal Vs. United India Insurance Co. Ltd.
43.	FMAT 286/2018	Banija Begum Sekh & Ors. Vs. United India Insurance Co. Ltd.

44.	FMAT 409/2020	Jaya Ghatak Vs. United India Insurance Co. Ltd.
45.	FMAT 533/2013	Rinku Majumder Vs. United India Insurance Co. Ltd.
46.	FMA 1334/2008	Sunita Das Vs. United India Insurance Co. Ltd.
47.	FMA 238/2011	United India Insurance Co. Ltd. Vs. Pradip Roy
48.	FMA 708/2011	Pradip Roy Vs. United India Insurance Co. Ltd.
49.	FMAT 292/2018	Paramita Bhowmick Vs. United India Insurance Co. Ltd.
50.	FMA 145/2013	United India Insurance Co. Ltd. Vs. Beli Sekh & Anr.

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FROM: 11 A.M TO 2 P.M AND 3 P.M TO 4 P.M

BENCH II

The Hon'ble Justice Moushumi Bhattacharya

Smt Chandreyi Alam, Learned Advocate

Court Room No: 4

Sl. No	Case No.	Party Name
1.	WP 3410(W)/ 2020	Akash Ruia & Anrs -vs- The District Magistrate 24-Parganas South & Ors
2.	WP 18503(w)/2015	Bablu Roy & Anr Vs. State of West Bengal & Ors.
3.	WP 24529(w)/2014	Biplab Das Vs. Reserve Bank of India & Ors.
4.	WP 25114(w)/2012	Biswajit Das Vs. ICICI Bank & Ors.
5.	WP 4069(w)/2008	Dinabandhu Mukherjee Vs. ICICI Bank & Ors
6.	WP 6142(w)/2008	Dulal Kundu Vs. State of West Bengal & Ors.
7.	WP 34464(w)/2013	Sarada Prasad Ray Vs. Authorised Officer, ICICI Bank
8.	CO 4200/2017	Himadri Kumar Maitra & Anr. Vs. Chandra Kochhar & Ors
9.	CO 4199/2017	Himadri Kumar Maitra & Anr. Vs. The Manager, ARCIL ARMS Ltd. & Ors.
10.	WP 30350(w)/2008	Jitendra Singh Vs. Union of India & Ors.
11.	CRR 2615/2009	Manas Mondal Vs. ICICI Bank
12.	WP 14023(w)/2011	Manju Dey Vs. State of West Bengal & Ors.
13.	FMAT 776/2011	Manoj Kumar Surolia Vs. ICICI Bank
14.	FMAT 775/2011	Manoj Kumar Surolia Vs. ICICI Bank
15.	WP 11295(w)/2017	Nepal Chandra Banerjee Vs. The DM, Hooghly & Ors.
16.	WP 12643(w)/2007	Piyali Mitra Vs. ICICI Bank & Ors.
17.	WP 927(w)/2020	Saugata Roy Vs. Authorized Officer, ICICI Bank & Ors.
18.	FMAT 1273/2019	Pradip Kumar Halder Vs. ICICI Bank
19.	CO 1855/2015	Tapan Tanay Halder Vs. ICICI Bank Ltd.
20.	WP 17308(w)/2014	Uttam Kumar Giri Vs. Asset Reconstruction Company (India) Ltd.
21.	FMAT 294/2020	National Insurance Vs. Swati Bhattacharjee & Ors.
22.	FMA 354/2019	National Insurance Vs. Pushpa Kunwar
23.	FMAT 248/2017	National Insurance Vs. Malati Bhattcharjee & Ors.
24.	FMAT 1433/2013	National Insurance Vs. Md. Farid
25.	FMAT 428/2020	National Insurance Co. Ltd. Vs. Mila Devi & Ors.
26.	FMA 2693/2014	National Insurance Co. Ltd. Vs. Kiran Devi Ladha & Anr.
27.	FMA 3604/2016	National Insurance Co Ltd. Vs. Doly Rajbanshi & Ors.
28.	FMAT 1519/2012	National Insurance Co. Ltd. & Anr. Vs. Makbul Sk.
29.	FMA 8501/2014	National Insurance Co. Ltd. Vs. Hira Devi Dutta & Ors.
30.	FMA 986/2012	National Insurance Co. Ltd. Vs. Anirban Dutta & Anr.
31.	FMAT 479/2020	National Insurance Co. Ltd. Vs. Rumman Begum
32.	FMAT 999/2014	Srimati Halder Vs. National Insurance Co. Ltd. & Anr.
33.	FMA 564/2017	National Insurance Co. Ltd. Vs. Durjodhan Barman
34.	FMAT 422/2020	National Insurance Co. Ltd. Vs. Sumita Hembram
35.	FMAT 31/2016	National Insurance Co. Ltd. Vs. Radharani Halder & Ors.
36.	FMAT 1381/2018	National Insurance Co. Ltd. Vs. Adhir Halder & Anr.
37.	FMA 1842/2014	National Insurance Co. Ltd. Vs. Kanak Bhattacharyya & Ors.
38.	FMA 319/2010	National Insurance Co. Ltd. Vs. Maya Mondal & Ors.
39.	FMA 2004/2013	National Insurance Co. Ltd. Vs. Oritri Basu & Ors.
40.	FMA 563/2010	National Insurance Co. Ltd. Vs. Barnali Majumder & Ors.
41.	FMA 626/2019	National Insurance Co. Ltd. Vs. Usha Devi & Ors.
42.	FMA 835/2009	National Insurance Co. Ltd. Vs. Anju Roy & Ors.
43.	FMAT 429/2020	Archana Mishra & Ors. Vs. Chola MS General Insurance
44.	FMAT 254/2020	Kajila Bibi Sekh & Ors. Vs. Cholamandalam Insurance Co. Ltd. & Anr.
45.	FMAT 573/2012	Future Generali Insurance Co. Ltd. Vs. Purnima Majumder &

		Ors.
46.	FMAT 1293/2019	Saila Mondal & Ors. Vs. Liberty Videocon General Insurance Co. Ltd. & Anr.
47.	FMAT 460/2019	Mina Bhakat & Anr. Vs. IFFCO TOKIO General Insurance & Anr.
48.	FMAT 952/2019	Minati Santra & Ors. Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.
49.	FMAT 583/2019	Sipra Das @ Sipra Das (Saha) Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.
50.	FMAT 24/2018	Minati Barman Vs. The L & T General Insurance Co. Ltd. & Anr.

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BENCH III

The Hon'ble Justice Rajarshi Bharadwaj

Sri Pratik Kumar Bhattacharyya, Learned Advocate

Court Room No: 5

Sl. No	Case No.	Party Name
1.	FMA 960/2007	Madhabi Rana & Ors. Vs. Oriental Insurance & Anr.
2.	FMA 1339/2013	Sudip Dutta & Anr. Oriental Insurance Co. Ltd.
3.	FMA 427/2018	Biswajit Koyal Vs. Oriental Insurance Co. Ltd. & Anr.
4.	FMAT 1314/2005	Oriental Insurance Co Ltd. Vs. Budhi Biswas
5.	FMA 2/2013	Oriental Insurance Co. Ltd. Vs. Rampada Pramanik
6.	FMA 1338/2017	Oriental Insurance Co. Ltd. Vs. Dulai Barman & Ors.
7.	FMAT 995/2012	Oriental Insurance Co. Ltd. Vs. Malati Dolai & Ors.
8.	FMAT 1116/2011	Oriental Insurance Co. Ltd. Vs. Smt. Sefali Roy
9.	FMA 1222/2007	Oriental Insurance Co. Ltd. Vs. Altab Molla
10.	FMAT 279/2013	Oriental Insurance Co. Ltd. Vs. Ram Kumari Devi
11.	FMA 1434/2009	Oriental Insurance Co. Ltd. Vs. Byomkesh Bhowmick
12.	FMA 289/2013	Oriental Insurance Co. Ltd. Vs. Sahajan Khatun
13.	FMAT 1150/2016	Oriental Insurance Co. Ltd. Vs. Malati Subba
14.	FMA 1226/2013	Oriental Insurance Co. Ltd. Vs. Radharani Das
15.	FMAT 617/2008	Oriental Insurance Co. Ltd. Vs. Aspia Bibi & Ors.
16.	FMA 1877/2018	The Oriental Insurance Co. Ltd. Vs. Sri Byomkesh Bhowmick & Anr.
17.	FMA 902/2018	Subhojit Ghosh Vs. The Oriental Insurance Co. Ltd. & Anr.
18.	FMA 690/2008	Buli Devi Vs. Oriental Insurance Co. Ltd.
19.	FMAT 465/2017	Reba Das & Anr. Vs. The Oriental Insurance Co. Ltd.
20.	FMA 3354/2013	Oriental Insurance Co. Ltd. Vs. Dilip Saha
21.	FMA 990/2016	Bajaj Allianz General Insurance Co Ltd. Vs. Rakhi Mitra & Ors.
22.	FMAT 941/2019	Tarapada Bera Vs. Bajaj Allianz General Insurance
23.	FMA 82/2011	Bajaj Allianz General Insurance Co. Ltd. Vs. Fulmoni Murmu & Ors.
24.	FMAT 1537/2011	Bajaj Allianz General Insurance Co. Ltd. Vs. Minari Khatun & Ors.
25.	FMA 238/2019	Lalmon Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
26.	FMAT 924/2019	Jyoti Gupta & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
27.	FMA 1037/2012	Bajaj Allianz General Insurance Co. Ltd. Vs. Tajkera Bewa & Ors.
28.	FMA 3348/2013	Bajaj Allianz General Ins. Co. Ltd. Vs. Hayna Mondal & Ors.
29.	FMA 1900/2014	Hayna Mondal & Ors. Vs. Bajaj Allianz General Ins. Co. Ltd. & Ors.
30.	FMAT 750/2018	Ratna Sikdar & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.
31.	FMAT 1224/2019	Kalam Ansari & Ors. Vs. Bajaj Allianz General Ins. Co. Ltd.
32.	FMAT 448/2020	Asman Sk. Vs. Bajaj Allianz General Insurance Co. Ltd.
33.	FMAT 432/2020	Parul Bera Vs. Bajaj Allianz General Insurance Co. Ltd.
34.	FMA 845/2008	Bajaj Allianz General Insurance Co. Ltd. Vs. Sonali Sanyal
35.	FMA 22/2018	Bajaj Allianz General Ins. Co. Ltd. Vs. Shampa Dey & Ors.
36.	COT 41/2012	Rabinda Mondal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
37.	FMAT 1015/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Rubina Mondal & Ors.
38.	FMA 755/2012	Bajaj Allianz General Ins. Co. Ltd. Vs. Joydeb Pramanick & Anr.
39.	FMAT 337/2018	Bajaj Allianz General Insurance Co. Ltd. Vs. Soma Bauri & Ors.

40.	FMA 2629/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Abhinab Sinha & anr.
41.	FMA 778/2011	Atanu Mondal & Anr. Vs. ICICI Lombard General Insurance Co. Ltd.
42.	FMAT 91/2015 FMA 1721/2015	ICICI Lombard General Insurance Co. Ltd. Vs. Sulekha Saha
43.	FMA 58/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Mithu Tarafder & Anr.
44.	FMA 4627/2016	Menoka Mondal Vs. ICICI Lombard General Insurance Co. Ltd. & Anr.
45.	FMAT 1329/2016	Maso Barman Vs. ICICI Lombard General Insurance Co. Ltd.
46.	FMAT 1338/2017	ICICI Lombard General Insurance Co. Ltd. Vs. Rekha Kalindi & Anr.
47.	FMA 375/2017	ICICI Lombard General Insurance Co. Ltd Vs. Belal Mallick & Anr.
48.	FMA 247/2019	ICICI Lombard General Insurance Co. Ltd Vs. Fajulla Laskar & Ors.
49.	FMA 1404/2011	ICICI Lombard General Insurance Co. Ltd. Vs. Mukti Ghosh & Anr.
50.	FMA 978/2012	Bajaj Allianz General Insurance Co. Ltd Vs. Jarina Begum & Ors.
51.	FMAT 449/2020	Tinku Mondal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.
52.	FMA 1742/2014	ICICI Lombard General Insurance Co. Ltd Vs. Saptami Roy & Ors.

NATIONAL LOK ADALAT

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FROM: 11 A.M TO 2 P.M AND 3 P.M TO 4 P.M

BENCH IV

The Hon'ble Justice Tirthankar Ghosh

Sri Siddhartha Lahiri, Learned Advocate

Court Room No: 8

Sl. No	Case No.	Party Name
1.	FMAT 481/2017	Karabi Choudhury & Ors. Vs. Reliance General Insurance
2.	FMA 2463/2014	Reliance General Insurance Vs. Momtaz Begum & Ors.
3.	FMAT 233/2020	Sahanari Khatun & Ors. Vs. Reliance General Ins. Co Ltd.
4.	FMAT 1269/2019	Jayanti Halder & Ors. Vs. Reliance General Insurance
5.	FMA 2214/2018 COT 31/2018	Reliance General Insurance Co. Ltd. Vs. Baliram Roy & Anr.
6.	FMA 734/2015	Reliance General Insurance Co. Ltd. Vs. Sk. Ashper Ali
7.	FMAT 492/2018 COT 106/2018	Reliance General Insurance Co. Ltd. Vs. Pratima Bandhyopadhyay & Anr.
8.	FMAT 422/2016	Gonia Paswan Vs. Reliance General Insurance Co. Ltd.
9.	FMA 957/2012	Ajijul Haque Sekh Vs. Reliance General Insurance Co. Ltd.
10.	FMAT 1483/2013	Anu Doloi Vs. Reliance General Insurance Co. Ltd.
11.	FMAT 332/2020	Sahanari Khatun Vs. Reliance General Insurance Co. Ltd.
12.	FMAT 164/2015	Gita Middya Vs. Reliance General Insurance Co. Ltd.
13.	FMAT 727/2015	Reliance General Insurance Co. Ltd. Vs. Bhagabati Nath
14.	FMAT 844/2016	Suresh Yadav Vs. Reliance General Insurance Co. Ltd.
15.	FMAT 1572/2013	Ramendra Nath Vs. Reliance General Insurance Co. Ltd.
16.	FMAT 1085/2015	Nirmal Das & Ors. Vs. Reliance General Insurance Co. Ltd.
17.	FMAT 1071/2018	Dipika Rai Vs. Reliance General Insurance Co. Ltd.
18.	FMAT 15/2018 FMA 1856/2018	Saheen Begum Vs. Reliance General Insurance Co. Ltd
19.	FMAT 635/2019	Bablu Sardar Vs. Reliance General Insurance Co. Ltd.
20.	FMA 2936/2015	Rojina Bibi Vs. Reliance General Insurance Co. Ltd.
21.	FMAT 1260/2013	Kuljit Kaur Singh @ Kuljit Kaur & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
22.	FMAT 926/2011	Parul Bala Ghosh & Anr. Vs. Reliance General Insurance Co. Ltd. & Anr.
23.	FMAT 1188/2011	Salua Mahato & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
24.	FMAT 522/2013	Jahara Khatun & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
25.	FMAT 1456/2012	Sefalika Sarkar & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
26.	FMAT 1380/2013	Shyamali Barman & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
27.	FMA 896/2011	Biswajit Ghosh Vs. Reliance General Insurance Co. Ltd. & Anr.
28.	FMA 311/2012	Rejina Khatun & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
29.	FMA 659/2016	Suchitra Sakharu @ Sakhari Vs. Reliance General Insurance Co. Ltd. & Anr.
30.	FMAT 401/2019	Reliance General Insurance Co. Ltd. Vs. Safikul Alam & Anr.
31.	FMAT 1295/2019	Abdul Rahaman @ Rehman Mondal Vs. Reliance General Insurance Co. Ltd. & Anr.
32.	FMA 697/2012 CAN 6386/2012	Reliance General Insurance Co. Ltd. Vs. Kalpana Mondal
33.	FMAT 1049/2014 CAN 3214/2015	Reliance General Insurance Co. Ltd. Vs. Nurul Amin @ Nurul Amin Sk.
34.	FMAT 1401/2015	Chandan Thakur Vs. Reliance General Insurance Co. Ltd.
35.	FMA 2464/2012	Abdul Hamid @ Md. Abdul Hamid Vs. Reliance General Insurance Co. Ltd.

36.	FMAT 442/2020	Anita De @ Anita Dey Vs. Reliance General Insurance Co. Ltd.
37.	FMAT 585/2014	Reliance General Insurance Co. Ltd. Vs. Abu Toraf
38.	FMAT 1149/2018	Asha Devi Vs. Reliance General Insurance Co. Ltd.
39.	FMA 1156/2013	Md. Abdul Washid @ Md. Abdul Wahid Vs. Reliance General Insurance Co. Ltd. & Anr.
40.	FMA 1831/2018	Reliance General Insurance Co. Ltd. & Anr. Vs. Bhaktipada Das @ Bhakti Das & Anr.
41.	FMA 2549/2015	Reliance General Insurance Co. Ltd. & Anr. Vs. Kakali Mistry & Ors.
42.	FMAT 983/2015	Manjuhara Bibi Mir & Ors. Vs. Rafukul Alam Sk. & Anr.
43.	FMAT 1274/2013	Jaba Giri & Ors. Vs. Reliance General Ins. Co. Ltd. & Anr.
44.	FMA 25/2015	Palash Majhi Vs. Reliance General Insurance Co. Ltd. & Anr.
45.	FMAT 290/2015	Reliance General Insurance Co. Ltd. Vs. Subrata Ghosh & Anr.
46.	FMA 3857/2016	Reliance General Ins. Co. Ltd. Vs. Manju Rani Dutta & Ors.
47.	FMA 2059/2014	Reliance General Insurance Co. Ltd. Vs. Shobha Sahani & Anr.
48.	FMA 482/2018	Reliance General Insurance Co. Ltd. Vs. Laxmi Devi @ Lachmi Devi & Ors.
49.	FMA 2401/2014	Reliance General Insurance Co. Ltd. Vs. Sikha Patra & Ors.
50.	FMA 2222/2015	New India Assurance Co. Ltd. Vs. Delwara Sekh & Ors.
51.	WP 4008(w)/2018	Sanjukta Nayak @ Sanjukta Nahak Vs. The Eastern Coal Field Limited

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FROM: 11 A.M TO 2 P.M AND 3 P.M TO 4 P.M

BENCH V

The Hon'ble Justice Hiranmay Bhattacharyya

Sri Nayan Chand Bihani, Learned Advocate

Court Room No: 11

Sl. No	Case No.	Party Name
1.	FMAT 3/2017	Nishat Ara Vs. New India Assurance
2.	FMAT 324/2019	Minu Paul Vs. New India Assurance
3.	FMA 767/2011	Sikha Debi Vs. New India Assurance
4.	FMA 2703/2016	Samsul Haque Vs. New India Assurance
5.	FMAT 882/2017	Babli Devi Singh Vs. New India Assurance
6.	FMAT 650/2019	Sayera & Ors. Vs. New India Assurance
7.	FMAT 1297/2019	Jalekha Bibi Vs. New India Assurance
8.	FMA 1242/2011	Sunita Shaw & Ors. Vs. Biswapati Roy & New India Assurance
9.	FMA 1502/2017	Aloke Datta & Ors. Vs. New India Assurance Co. Ltd. & Anr.
10.	FMA 223/2010	Sk. Sahajadi & Ors. Vs. New India Assurance
11.	FMA 46/2012	New India Assurance Vs. Kadambala Mondal & Ors.
12.	FMAT 1324/2016	Ajmira Khatoun & Ors. Vs. New India Assurance
13.	FMAT 1462/2012	Ranjit Sarkar & Anr. Vs. New India Assurance
14.	FMAT 344/2008	Namita Ghosh & Ors. Vs. New India Assurance
15.	FMAT 65/2018	Radharani Maity & Ors. New India Assurance
16.	FMAT 82/2013	Megh Bala Singh & Anr. Vs. New India Assurance & Ors.
17.	FMAT 1293/2011	Rita Bhunia & Ors. Vs. New India Assurance & Ors.
18.	FMAT 1845/2006	Kanan Sharma & Ors. Vs. New India Assurance & Ors.
19.	FMAT 1097/2017	Samsunihar Ansari & Ors. Vs. New India Assurance Co. Ltd.
20.	FMAT 134/2020	Saraswati Agarwal & Ors. Vs. New India Assurance
21.	FMAT 437/2020	Shibsankar Bhattacharya & Ors. Vs. New India Assurance
22.	FMAT 478/2019	Priya Biswas & Ors. Vs. New India Assurance
23.	FMAT 80/2020	Riya Bairagi & Ors. Vs. New India Assurance
24.	FMAT 867/2018	New India Assurance Vs. Rejina Bibi & Ors.
25.	FMAT 256/2018	Mamata Ghosh & Ors. Vs. New India Assurance
26.	FMA 2172/2015	Arati Sikder & Ors. Vs. New India Assurance
27.	FMAT 55/2020	Sarama Bera & Ors. Vs. New India Assurance
28.	FMAT 737/2008	Nitu Sarkar & Ors. Vs. New India Assurance
29.	FMA 993/2004	Arjina Begum Vs. i) New India Assurance Co. Ltd. ii) Oriental Insurance Co. Ltd.
30.	FMA 240/2008	Anjali Mishra & Ors. Vs. New India Assurance Co. Ltd. & Anr.
31.	FMAT 1208/2012	Anarkali Begum & Ors. Vs. New India Assurance & Anr.
32.	FMA 752/2013	Sk. Sahauddin Vs. New India Assurance & Anr.
33.	FMAT 675/2008	Samsuddin Molla & Anr. Vs. New India Assurance & Anr.
34.	FMAT 1408/2013	Saraswati Kalindi & Ors. Vs. New India Assurance & Anr.
35.	FMAT 1206/2010	Sushila Devi Vs. New India Assurance
36.	FMAT 240/2019	Madan Mohan Sadhukhan & Ors. Vs. New India Assurance & ors.
37.	FMAT 52/2012	Sakhirun Bewa & Ors. Vs. New India Assurance & Anr.
38.	FMAT 2817/2007	Shibani Dolui & Anr. Vs. New India Assurance & Anr.
39.	FMAT 1347/2012	Indrani Das & Ors. Vs. New India Assurance & Anr.
40.	FMA 785/2011	Md. Abdul Sahid Vs. New India Assurance & Anr.
41.	FMA 436/2011	Jakera Bibi & Ors. Vs. New India Assurance Co. Ltd. & Anr.
42.	FMAT 346/2016	Bablu Mondal Vs. New India Assurance Co. Ltd. & Anr.
43.	FMA 855/2019 COT 67/2019	New India Assurance Vs. Md. Badruddin Ali & Ors.
44.	FMA 4670/2015 COT 22/2011	New India Assurance Co. Ltd. Vs. Shakti Pramanik
45.	FMAT 252/2020	Bedana Roy Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.

46.	FMAT 716/2018	Kartick Ghosh & Anr. Vs. New India Assurance Co. Ltd. & Anr.
47.	FMAT 588/2019	Kakuli Biswas & Ors. Vs. New India Assurance Co. Ltd. & Anr.
48.	FMAT 589/2019	Amar Pramanick & Ors. Vs. New India Assurance Co. Ltd. & Anr.
49.	FMAT 424/2019	Parbati Shil & Ors. Vs. New India Assurance Co. Ltd. & Anr.
50.	FMAT 131/2017	Mira rani Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.

NATIONAL LOK ADALAT

12th DECEMBER, 2020

FROM: 11 A.M TO 2 P.M AND 3 P.M TO 4 P.M

BENCH VI

The Hon'ble Justice Saugata Bhattacharyya

Sri Biswabrata Basu Mallick, Learned Advocate

Court Room No: 12

Sl. No	Case No.	Party Name
1.	FMAT 1282/2019	Tapas Sadhukhan & Ors. Vs. New India Assurance Co. Ltd. & Anr.
2.	FMAT 56/2017	Akher Mondal & Anr. Vs. New India Assurance Co. Ltd. & Anr.
3.	FMAT 1194/2013	Tarak Ghosh & Ors. Vs. New India Assurance Co. Ltd. & Anr.
4.	FMAT 520/2016	Basanti Paul & Anr. Vs. New India Assurance Co. Ltd. & Anr.
5.	FMAT 513/2016	Krishna Bagchi & Anr. Vs. New India Assurance Co. Ltd. & Anr.
6.	FMAT 658/2016	Swastika Mondal Vs. New India Assurance Co. Ltd. & Anr.
7.	FMAT 1360/2017	Jhulan Ghosh & Ors. Vs. New India Assurance Co. Ltd. & Anr.
8.	FMAT 262/2017	Pradip Sarkar Vs. New India Assurance Co. Ltd. & Anr.
9.	FMAT 263/2017	Monotosh Ghosh Vs. New India Assurance Co. Ltd. & Anr.
10.	FMAT 1258/2018	Ranjit Ghosh & Ors. Vs. New India Assurance Co. Ltd. & Anr.
11.	FMAT 239/2015	Dipankar Ghosh Vs. New India Assurance Co. Ltd. & Anr.
12.	FMAT 1850/2009	Alpana Roy & Ors. Vs. New India Assurance Co. Ltd. & Anr.
13.	FMAT 741/2016	Narayan Modak Vs. New India Assurance Co. Ltd. & Anr.
14.	FMAT 629/2014	Ahia Hossain & Ors. Vs. New India Assurance Co. Ltd. & Anr.
15.	FMAT 236/2018	Deborati Tikadar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
16.	FMAT 37/2017	Sohagi Ghosh Vs. New India Assurance Co. Ltd. & Anr.
17.	FMA 144/2013	The New India Assurance Co. Ltd. Vs. Swapna Acharya & Ors.
18.	FMA 532/2011	New India Assurance Co. Ltd. Vs. Nazma Bibi & Ors.
19.	FMA 353/2010	New India Assurance Co. Ltd. Vs. Fullehar Bibi & Ors.
20.	FMA 269/2012	Radha Mukherjee & Ors. Vs. New India Assurance Co. Ltd. & Anr.
21.	FMA 3736/2016	Sujata Bhunia(nee Dey) & Ors. Vs. New India Assurance Co. Ltd. & Anr.
22.	FMA 927/2012	Shankar Prasad Ghosh & Sankar Ghosh Vs. New India Assurance Co. Ltd. & Anr.
23.	FMAT 1107/2012	Manju Biswas & Ors. Vs. New India Assurance Co. Ltd. & Anr.
24.	FMAT 558/2015	Tapasi Barik & Ors. Vs. The New India Assurance Co. Ltd. & Anr.
25.	FMAT 900/2015	Smt. P Manjula & Anr. Vs. The New India Assurance Co. Ltd. & Anr.
26.	FMAT 341/2008	Anju Sutradhar & Ors. Vs. The New India Assurance Co. Ltd. & Anr.
27.	FMAT 952/2013	Trishna Guha & Ors. Vs. The New India Assurance Co. Ltd. & Ors.
28.	FMAT 781/2013	Smt. Sova Devi @ Sova Devi Shaw & Ors. Vs. The New India Assurance Co. Ltd. & Anr.
29.	FMA 766/2015	The New India Assurance Co. Ltd. Vs. Sankar Mondal & Ors.
30.	FMAT 284/2019	The New India Assurance Co. Ltd. Vs. Bappa Samanta & Anr.
31.	FMA 479/2007	Lakhu Mejhain Vs. New India Assurance Co. Ltd.
32.	FMA 373/2011	New India Assurance Co. Ltd. Vs. Sikha Ghorai & Ors.
33.	FMA 402/2010	Nilu Karmakar & Anr. Vs. New India Assurance Co. Ltd.
34.	FMA 636/2010	Babu Ram Pradhan & Ors. Vs. New India Assurance Co. Ltd.
35.	FMAT 20/2020	Rinku Ghosh Vs. New India Assurance Co. Ltd.
36.	FMAT 1575/2012	Ava Rani Karmakar Vs. New India Assurance Co. Ltd.
37.	FMAT 527/2017	Sumitra Roy Vs. New India Assurance Co. Ltd.
38.	FMA 755/2018	Krishna Kumari Patra & Ors. Vs. New India Assurance Co. Ltd. & Anr.
39.	FMAT 1031/2014	Iyasin Sekh Vs. New India Assurance

40.	FMA 405/2009	New india Assurance Co. Ltd. Vs. Bandana Ghatak
41.	FMAT 412/2011	New India Assurance Co. Ltd. Vs. Sangeeta Debi
42.	FMA 539/2018	Taskin Ara Bano Vs. New India Assurance Co. Ltd.
43.	FMA 964/2013	New India Assurance Co. Ltd Vs. Saswati Chatterjee & Ors.
44.	FMA 1274/2008	New India Assurance Co. Ltd Vs. Nibedita Sur & Anr.
45.	FMA 1417/2009	New India Assurance Co. Ltd Vs. Gour Hari Samanta & Anr.
46.	FMA 1534/2008	New India Assurance Co. Ltd Vs. Taruni Devi & Ors.
47.	FMA 1043/2012	New India Assurance Co. Ltd Vs. Bipul Kumar Roy @ Nikhil Roy
48.	FMAT 376/2020	Magma HDI Vs. Md. Mansur Ali
49.	FMAT 430/2020	Bulu Shir & Ors. Vs. Magma HDI general Insurance
50.	FMA 321/2018	Magma HDI General Insurance Ci Ltd. Vs. Malika Murmu @ Maiko Murmu & Ors.
51.	FMAT 85/2020	Magma HDI Genral Insurance Co. Ltd. Vs. Safikul Islam & Anr.